- *284. SH. SURENDER PANWAR, M.L.A.: Will the Urban Local Bodies
 Minister be pleased to state:
 - a) whether it is a fact that the construction work to cover the drain no. 6 passing beside the bus stand of Sonipat City is lying pending; if so, the reasons thereof; and
 - b) the action taken by the Government for delaying the said work togetherwith the time by which the said work is likely to be completed?

- a) Yes, Sir the reason is that the agency did not complete the work within given time period and consequently the contract agreement was terminated.
- b) The work will be got executed at risk & cost of the previous agency after calling fresh tender. The time required for completion of this work is approximately 18 months.

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